

**HIGH COURT OF BOMBAY AT GOA,  
PORVORIM-GOA**

**REF : Notice dated 6<sup>th</sup> December 2022 – High Court of Bombay at Goa.**

**N O T I C E**

**IT IS HEREBY NOTIFIED** for the information of the Advocates and the parties appearing in-person that between **Monday, 12<sup>th</sup> December 2022 and Friday, 16<sup>th</sup> December 2022 :**

**I**

The Notice dated 6<sup>th</sup> December 2022 distributing judicial assignment under reference stands withdrawn.

**II**

The Benches at the High Court of Bombay at Goa will take up their judicial assignment, as were functioning according to the Sitting List commencing from 21<sup>st</sup> November 2022 and subsequent notice/notification, if any.

Dated this the 12<sup>th</sup> day of December 2022

By Order,

Sd/-  
(S. B. Bhansali)  
Prothonotary & Sr. Master,  
High Court, O.S. Bombay.

Sd/-  
(V. R. Kachare)  
Registrar (Judl-I),  
High Court, A.S., Bombay.